

(b) Statistics relating to Employment Exchanges are also published in the "Monthly Review of work done by the Directorate General of Resettlement & Employment" and the "Indian Labour Gazette".

UNEMPLOYMENT

*1481. **Shri Muniswamy:** Will the Minister of Labour be pleased to state:

(a) whether the Minister of Labour, in addressing a meeting recently, said that an Expert Committee might have to be appointed to recommend measures to tackle the problem of unemployment in the country; and

(b) if so, will Government constitute such an Expert Committee in the near future?

The Minister of Labour (Shri V. V. Giri): (a) Yes, Sir.

(b) At present, there is no such proposal. I was only expressing the necessity for taking up the matter seriously, but had no specific action in view, nor have I put forward any practical proposals.

TOBACCO FACTORIES

1128. **Shri Dabhi:** Will the Minister of Labour be pleased to state:

(a) the number of tobacco factories in each District of Bombay State;

(b) the number of persons employed in each of the factories mentioned in part (a) above; and

(c) the names of the Acts which apply to labour conditions in these factories?

The Minister of Labour (Shri V. V. Giri): (a) to (c). The statistics available show that there are 510 tobacco factories registered under the Factories Act in the Bombay State by the end of 1949 and that the total number of workers employed therein is 26,111. The following Central Acts are applicable to these registered factories:

1. The Factories Act, 1948.
2. The Workmen's Compensation Act, 1923.
3. The Payment of Wages Act, 1926.
4. The Employees' State Insurance Act, 1948.

2. Detailed up-to-date information has been called for from the State Government and will be laid on the Table of the House in due course.

RURAL CREDIT

1129. **Shri P. T. Chacko:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount the Reserve Bank of India advanced in 1952 to co-operative apex Banks in States for providing rural credit;

(b) the amount thus advanced to the co-operative Central Bank, Travancore-Cochin in 1952, if any; and

(c) the manner in which co-operative apex Banks are utilising these amounts?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Rs. 10,45.13 lakhs.

(b) Nil, because the Reserve Bank can advance money to State Co-operative Banks only.

(c) The State Apex Banks utilise the funds obtained on credit from the Reserve Bank for making loans to the primary co-operative societies direct or through the Central Co-operative Banks. The primary Societies in their turn utilise these funds for making advances to their members for seasonal agricultural operations and the marketing of crops.

WATERMEN ON N.E. RAILWAY

1130. **Shri M. N. Singh:** (a) Will the Minister of Railways be pleased to state the number of Watermen posted on the North Eastern Railway and how many of them are in permanent service and how many in seasonal service?

(b) Why no water is supplied to passengers at N. E. Railway Stations specially in the Branch lines and road side stations?

(c) What steps do Government propose to take to improve the condition?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). The information is under collection and will be placed on the table of the House as soon as it is received.

RAILWAY SERVICE COMMISSIONS

1131. **Shri Nambiar:** (a) Will the Minister of Railways be pleased to state what are the Head Quarters of the Railway Service Commissions to recruit Railway staff?

(b) Is the Madras Regional Centre for Service Commission working at present and if not, why?